

9-9-92 Hon. Mahasaj Dim Jim

None for the parties.
Adjourned to 22-9-92
for hearing.

B O C

[Signature]

22-9-92

No sitting. Adjourned
to 13-10-92 for
hearing.

[Signature]

13/10/92 Hon Mr. Mahasaj Dim Jim

Sri A.K. Chaturvedi L.C. for
the applicant has stated that
the applicant does not want to
press his case. The T.A. is
accordingly dismissed as it
not pressed.

Sri A.K. Chaturvedi L.C. for the
applicant & Sri G.P. Agrawal
L.C. for respondents present.

8/11

[Signature]
J.M.